

CP NO. 14/59/2015
RT No.59/2016

Ashish Chopra

...Petitioner

Versus.

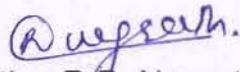
M/s Anant Tools Pvt. Ltd.

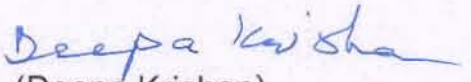
...Respondent

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.
Mr.Hemant Sharma, Advocate for Respondents

Post the matter to 27.10.2016 for arguments.

This file was received by transfer from the Company Law Board and taken up for the first time by the Tribunal on 26.07.2016. it has now been adjourned to 27.10.2016 along with the other CP No.127(ND) /2015 / RT No.11 of 2016. Request be submitted to the Hon'ble President, National Company Law Tribunal, New Delhi seeking three months more time for disposal of the case.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

October 07, 2016

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